GOVERNMENT OF INDIA MINISTRY OF HOUSING AND URBAN AFFAIRS LOK SABHA

UNSTARRED QUESTION NO.720 TO BE ANSWERED ON DECEMBER 02, 2021

BENEFICIARIES UNDER ARHCS SCHEME

NO.720. SHRI NABA KUMAR SARANIA:

Will the Minister of HOUSING AND URBAN AFFAIRS be pleased to state:

- (a) the details of various schemes being implemented by the Government:
- (b) the salient features of Affordable Rental Housing Complexes (ARHCs) scheme along with the details thereof;
- (c) the number of beneficiaries under this scheme, State/districtwise; and
- (d) the details of the funds allocated under the scheme for Assam and North Eastern States during the last three years?

ANSWER

THE MINISTER OF STATE IN THE MINISTRY OF HOUSING AND URBAN AFFAIRS

(SHRI KAUSHAL KISHORE)

(a)& (b): Ministry of Housing and Urban Affairs has launched Affordable Rental Housing Complexes (ARHCs) as a sub-scheme of Pradhan Mantri Awas Yojana-Urban (PMAY-U) to provide dignified living to urban migrants/poor near their workplace.

This scheme is being implemented through two models i.e.Model-1: Utilizing existing Government funded vacant houses to convert into ARHCs through Public Private Partnership (PPP) or by Public Agencies, andModel-2: Construction, Operation & Maintenance of ARHCs by Public/Private Entities on their own available vacant land.

ARHCs scheme is being implemented in all Statutory Towns as per Census 2011and Towns notified subsequently, Notified Planning Areas and areas of Development/Special Area Development/ Industrial Development

Authorities. Projects under ARHCs will be applicable for consideration and funding tillPMAY-U Mission period i.e. March 2022.

Beneficiaries for ARHCs belong to Economically Weaker Section/Low Income Group who are urban migrants/poor. They include labour,urban poor (street vendors, rickshaw pullers, other service providers etc.),industrial workers, and migrants working with market/trade associations,educational/health institutions, hospitality sector, long term tourists/visitors, students or any other persons of such category.

Further, the details of ARHCsscheme are available in its Operational Guidelines at http://arhc.mohua.gov.in/filesUpload/Operational-Guidelines-of-ARHCs.pdf.

- (c): The number of beneficiaries under the scheme is at Annexure.
- (d): As per the Operational Guidelines of ARHCs, there is no provision for allocating funds for States/Union Territories (UTs). The Technology Innovation Grant has been provisioned for the projects using innovative construction technologies for construction of ARHCs.

Annexure referred in reply to LS USQ No. 720 due for answer on 02.12.2021

A. State/UT-wise details of the existing Govt. funded vacant houses converted into ARHCs for the beneficiaries under Model-1 of the Scheme:

S. No.	State/UT	City	No. of vacant houses converted into ARHCs	No. of beneficiaries allotted
1	Chandigarh	Chandigarh	2,195	2,195
2	Gujarat	Surat	393	393
3	Gujarat	Ahmedabad	1,376	1,376
4	Rajasthan	Chittorgarh	480	480
	Total		4,444	4,444

B. State/ UT-wise details of ARHC units sanctioned for construction by Public/ Private Entities under Model-2 of the Scheme:

S.No.	Name of City/State	Name of Entity	Total Units
1	Sriperumbudur, Tamil Nadu	SPR City Estates Pvt. Ltd.	18,112
2	Sriperumbudur, Tamil Nadu	SPR Construction Pvt. Ltd.	3,969
3	Hosur, Tamil Nadu	Tata Electronic Pvt. Ltd.	11,500
4	Chennai, Tamil Nadu	State Industries Promotion Corporation of Tamil Nadu	18,720
5	Chennai, Tamil Nadu	Chennai Petroleum Corporation Ltd.	1,040
6	Raipur, Chhattisgarh	Indian Oil Corporation Ltd.	2,222
7	Kampur Town, Assam	Guwahati Refinery Indian Oil Corporation Ltd.	2,222
8	Prayagraj, Uttar Pradesh	Indian Oil Corporation Ltd.	1,112
9	Surat, Gujarat	Mitsumi Housing Pvt. Ltd.	453
10	Chennai, Tamil Nadu	SPR Construction Pvt.Ltd.	5,045
11	Nizampet, Telangana	Sivani Infra Pvt.Ltd.	14,490
Total			